

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. RAJESH KUMAR GOEL

Petition(s) for Special Leave to Appeal (C) No(s). 9351/2015

UNION OF INDIA & ORS.

Petitioner(s)

VERSUS

S.M. HASEEB & ORS.

Respondent(s)

(ONLY SLP 9889/2015 TO BE LISTED BEFORE REGISTRAR COURT

WITH

SLP(C) No. 9889/2015 (XI)

(and IA No.29641/2018-APPLICATION FOR SUBSTITUTION)

Date : 10-07-2018 This petition was called on for hearing today.

For Petitioner(s)

Mr. Mukesh Kumar Maroria, AOR

Mr.Uday Prakash Yadav,Adv.

Mrs. Anil Katiyar, AOR

For Respondent(s)

Mr. Vikas Singh Jangra, AOR

Mr. Kiran Kumar Jaipuria, AOR

Mr. Sanjeev Malhotra, AOR

Mr. S. S. Dharma Teja, AOR

Mrs. Rani Chhabra, AOR

UPON hearing the counsel the Court made the following
O R D E R

SLP(C) No. 9889/2015

Ld.counsel for the petitioner has filed an application of substitution to bring on record the lrs. of deceased respondent No.10, which is still found to be defective. Hence, one week's time as last chance is given to cure the defects as prayed by the petitioner.

List the matter again on 24.08.2018.

RAJESH KUMAR GOEL
Registrar

SB